


GOVERNMENT OF MEGHALAYA
OFFICE OF THE DISTRICT MAGISTRATE : : EAST KHASI HILLS DISTRICT
::: SHILLONG :::

NOTIFICATION

(No. C&S.3/2009/PT.II/96, Dated 13th April, 2020)

This is for general information that Press, Print and Electronic Media registered with Directorate of Information and Public Information, Meghalaya are exempted from the purview of the Curfew Order No. C&S.3/2009/PT.II/94, Dated 13th April, 2020 issued by this Office.


(M. War Nongbri, IAS)
District Magistrate,
East Khasi Hills District,
Shillong.

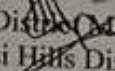
Memo. No. C&S.3/2009/PT.II/96-(A)

Dated Shillong, the 13th April, 2020.

Copy to:-

1. The Chief Secretary to the Govt. of Meghalaya, Shillong.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong.
3. The Additional Chief Secretary to the Govt. of Meghalaya, Political Department, Shillong.
4. The Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department, Meghalaya, Shillong.
5. The Commissioner of Divisions for East/West/South West Khasi Hills/East/West Jaintia Hills & Ri Bhoi District, Meghalaya, Shillong.
6. The Director, Information & Public Relation, Meghalaya for favour of giving wide publicity. In this connection, a list of the registered Press, Print and Electronic Media to be provided for issue of Curfew pass at this end. Thereafter, you are requested to collect them and cause distribution to the concerned press personnel.
7. The Superintendent of Police, East Khasi Hills District, Shillong for information and necessary action.
8. The District Medical & Health Officer, East Khasi Hills District, Shillong for information and necessary action.
9. The Additional Deputy Commissioner & CEO, DDMA, East Khasi Hills District, Shillong for information and necessary action.
10. The Station Director, All India Radio, Shillong for announcement in the news bulletin in English & Khasi.
11. The Sub-Divisional Officers (C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information and action to issue similar Orders within your jurisdiction.
12. All BDOs/ Zonal Team Leaders, East Khasi Hills District for information and necessary action.




District Magistrate,
East Khasi Hills District,
Shillong.